

is an encouragement to a proper *bona fide* indigenous industry.

#### **EMPLOYMENT OF INDIANS BY FOREIGN CONCERNS IN INDIA**

\*498. SHRI GOVINDA REDDY (On behalf of SHRIMATI VIOLET ALVA): Will the Minister for COMMERCE AND INDUSTRY be pleased to refer to the reply given to starred question No. 275 in the Council on the 10th March, 1954 and state whether the foreign firms who had been given an extension of time up to the 15th March, 1954 have now submitted their returns?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): The time limit was further extended up to the 15th April 1954 for all firms. About 1,300 returns have been received and are being analysed.

SHRI GOVINDA REDDY: How many returns have been received since the 15th of March?

SHRI D. P. KARMARKAR: I have not the split-up of the figures. We are still receiving.

SHRI GOVINDA REDDY: What action do Government propose to take with regard to those firms who fail to supply this return?

SHRI D. P. KARMARKAR: We have not yet begun to think of that. We are considering those we have received, to see the results, and then we shall see what steps to take.

SHRI B. GUPTA: Is the Government aware that some time back the Bengal Chamber of Commerce and Industry which is an organisation of British firms in India, issued a circular to their constituents saying that these facts should not be furnished to the Government of India unless and until they had decided on the matter as to how the matter should be tackled?

SHRI D. P. KARMARKAR: Our information on this point is that the Chamber of Commerce were in doubt

about certain points and so they wanted to discuss those matters at the highest level in our Ministry. Pending that they had advised their constituents saying that they could be sent after getting Government's instructions with reference to that information. It was a natural postponement in view of those instructions.

9 A.M.

SHRI B. GUPTA: Is the Government aware that this dilatory tactics was adopted in order to manipulate the books so that false particulars could be placed before Government?

(No reply.)

SHRI B. C. GHOSE: Can it be presumed that no further extension of time has been given or will be given?

SHRI D. P. KARMARKAR: No, Sir.

#### **WRITTEN ANSWERS TO QUESTIONS**

##### **INDIAN-ASSEMBLED RADIOS**

390. DR. R. P. DUBE: Will the Minister for COMMERCE AND INDUSTRY be pleased to state the steps taken by Government to encourage export of Indian-assembled radios?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI): All restrictions on exports have been removed. It is, however, for the manufacturers and traders to find the markets for their products. Assistance of Government's commercial representatives abroad is made available to all exporters who may require their help in establishing contacts abroad.

##### **INDIAN-ASSEMBLED MOTOR VEHICLES**

391. DR. R. P. DUBE: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the steps taken to encourage exports of Indian-made or Indian-